

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4931  
ANSWERED ON:24.08.2001  
STATE FINANCE COMMISSION  
VSM (RETD.) COL. CHOUDHARY

**Will the Minister of FINANCE be pleased to state:**

(a) whether the Government have received any proposal from the some State Governments particularly from Rajasthan to amend the Constitution to facilitate the constitution of State Finance Commission before the expiry offive year periods o that its recommendations are available before the Central Finance Commission for finalises its recommendations;

(b) if so, the details thereof; and

(c) the likely time by which the Government propose to bring forth the Bill on this subject?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH) :

(a) No, Sir.

(b) Does not arise.

(c) At present there is no proposal under the consideration of the Government to amend the Constitution (Article 243-I) relating to constitution of State Finance Commissions.